

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3928
ANSWERED ON:24.08.2004
BAN ON PWG
Purandeswari Smt. Daggubati

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the ban on People`s War Group (PWG) has been lifted in Andhra Pradesh by the State Government;
- (b) if so, the details of the cease-fire agreement made between the two sides; and
- (c) the modalities of the future talks?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

- (a): The ban on PW and its front organizations under AP Public Security Act, 1992 expired on 22/7/2004. The same has not been renewed by the Government of Andhra Pradesh.
- (b): A ceasefire exists for three months with effect from 16.6.04.
- (c): The Government of Andhra Pradesh has informed that modalities of the peace dialogue initiated by them with the PW are being worked out. Both sides have nominated Team members who would negotiate on behalf of each.